

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 2nd day of March, 2001

Original Application No.52 of 2001

CORAM :-

Hon'ble Mr. SKI Naqvi, J.M.

Hon'ble Maj Gen KK Srivastava, A.M.

Durga Prasad Pandey, S/o Late Sri Kamla Prasad Pandey,
Resident of 225 Awas Vikas Colony, Mahadev
Jharkhandi, Kooraghat, district Gorakhpur.
(Sri SK Srivastava, Advocate)

..... Applicant

Versus

1. Union of India through its
General Manager, North Eastern Railway,
Gorakhpur.
2. Chie Personnel Officer, N.E. Railway,
Gorakhpur.
3. Divisional Medical Officer, N.E. Railway,
Gorakhpur.
4. Medical Director, Lalit Narain Mishra,
Railway Hospital, Gorakhpur.

..... Respondents

O R D E R (O_r_a_1)

By Hon'ble Mr. SKI Naqvi, J.M.

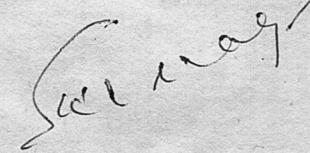
The applicant has come up seeking the relief to the effect that he be promoted to the post of Dresser w.e.f. 24-8-1996 and be granted the pay scale of Rs.4000-6000 from that date. The applicant moved a representation to the competent authority respondent no.4 which has been turned down vide order dated

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W.A.

10-11-2000, a copy of which has been annexed as Annexure-6 to the OA by a well detailed reasoned order and no good ground has been shown to set aside the same. Moreover, under the relief clause there is no prayer to quash this order dated 10-11-2000. Under the circumstances the relief sought for cannot be granted. The OA is dismissed in limine. There shall be no order as to costs. However, liberty is granted to bring a fresh OA subject to limitation in this regard.



Member (A)



Member (J)

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